

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.69 of 2013

Dated : 18th July, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Hooghly Chambers of Commerce and Industry ... Appellant(s)

Versus

**West Bengal Electricity Regulatory Commission & Anr.
... Respondent(s)**

Counsel for the Appellant (s) : Mr. Vishal Anand
Mr. Gaurav Dudeja

Counsel for the Respondent (s): Mr. C.K. Rai for R.1
Mr. Anand K. Srivastava
Mr. Parinay D Shah for R.2

ORDER

The learned counsel for the Respondent No.2 has filed his reply.

The learned counsel for the Commission undertakes to file his reply
on or before 22.07.2013 after serving copy on the other side.

Post the matter for hearing on **14.08.2013.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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